

DIVISION BENCH

ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 223/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	NAVICHANDRA H. MEHTA & ANR V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	73(4), 74(3) OF COMPANIES ACT 2013

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th
July, 2023.

**-Sd-
(Deputy Registrar)**

23rd May, 2023

*Priya Agarwal
(Stenographer)*